IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

19

IA 3407(MB)2022
IA 14(MB)2023
IA 5546(MB)2023
IA 5545(MB)2023 in
C.P. (IB)/3176(MB)2019

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Noble Co-Operative Bank Ltd
Vs
Independent Tv Ltd

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Mr. Khare, Ld. Counsel for the Respondent No.5 present and seeks adjournment in the matter.
2. On the request of the counsel for the Respondent, list this matter for hearing on **18.09.2024.**

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR